



2026:AHC:5290-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1327 of 1989

Smt. Meera

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Sahab Tiwari
Counsel for Respondent(s)	:	D.G.A.

Court No. - 48

**HON'BLE CHANDRA DHARI SINGH, J.
HON'BLE DEVENDRA SINGH-I, J.**

1. List has been revised. None appeared on behalf of the appellant.
2. As per office report dated 07.11.2019, based upon the report of Chief Judicial Magistrate, Etah dated 11.09.2019, appellant- Smt. Meera has died.
3. Taking into consideration the aforesaid report of C.J.M., Etah, the criminal appeal qua sole appellant- **Smt. Meera** is **dismissed** as having been abated.

January 8, 2026
Sanjeet

(Devendra Singh-I,J.) (Chandra Dhari Singh,J.)